

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M R . M V R A M E S H

Criminal Appeal No(s). 1801/2013

STATE OF HARYANA

Appellant(s)

V E R S U S

ANGOORI DEVI & ANR

Respondent(s)

(with office report)

Date : 20/09/2016 This appeal was called on for hearing today.

For Appellant(s)

Dr. Monika Gusain,Adv.

For Respondent(s)

Mr. Sudhir Naagar,Adv.

U P O N h e a r i n g t h e c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

Ld.counsel for the parties have failed to file the additional documents within the period stipulated in the order dated 08.08.2016 of this Court. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB